

8

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/224/ (IB)/2017
NAME OF THE PETITIONER(S) : SC NINGBO INTERNATIONAL LTD
NAME OF THE RESPONDENT(S) : REFEX REFRIGERANTS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	B.R. SHANKARALINGAM.	Petitioner Counsel	B Shankaralingam
2.	AISHWARYA . S. NATHAN	Counsel for Respondent	Aishwarya.S.

ORDER

Shri B R Shankaralingam, counsel for petitioner present and prayed time for complying with the order of this Tribunal dated 6.6.2017. Ms Aishwarya S Nathan, counsel for respondent present and sought time for filing counter and submitting arguments. Time extended at their request. Put up on 10.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)